

Illegal vaccine trials

214. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether illegal vaccine trials are taking place in the country; and
- (b) if so, the details thereof and the action taken against such trials and persons responsible for such acts?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) No, Sir. Government does not have any report about illegal vaccine trials taking place in the country now.

- (b) Not applicable.

AIIMS like Institutes in the States

215. SHRI HUSAIN DALWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to set up AIIMS-like institution in each State;
- (b) if so, the States identified for this purpose;
- (c) whether these would be in addition to those earlier identified by the previous Government; and
- (d) if so, what would be the priority in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Government has plans to consider setting up of AIIMS in each State in a phased manner.

(b) The Ministry of Health and Family Welfare has requested the Chief Ministers of Andhra Pradesh, Arunachal Pradesh, Assam, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Punjab and Tamil Nadu to identify suitable locations which could be examined for setting up of AIIMS.

- (c) Yes.
- (d) No such priority has been decided by the Central Government.

Cancer screening and testing facilities

216. DR. V. MAITREYAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the measures taken by Government to establish more screening and testing